

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 222  
121/252/ND/2020

**IN THE MATTER OF:**  
**Ms. Priyanka Sahu**

...APPELLANT

Vs.

ROC

...RESPONDENT

**Section**  
**Under Section 252(3)**

Order delivered on 12.03.2020

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)**  
**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Appellant  
For the ROC  
For the Income Tax Department

:Ms. Bulbul Bansal, CS  
:Mr. Alok Pandey, AROC.  
:Mr. Ajit Sharma, Sr. St.  
Counsel, Mr. Rishabh Sharma,  
Mr. Anant Mishra and Mr.  
Ashutosh Senger, Advocates

**ORDER**

Order is reserved in this matter.

-sd-

(V.K. Subburaj)  
Member (T)

-sd-

(Abni Ranjan Kumar Sinha)  
Member (J)